now. The notice has been given. It will go to the Secretariat and then it will come. I am only appealing *to* your reason

SHRI BHUPESH GUPTA: You may not insist on the reply being given today but it is important in the sense that talks are taking place between Shri Lal Bahadur Shastri and the Ambassadors of the U.S. and the U.K. and others and certain, developments are taking place on the question now. We would like therefore the hon. Minister to make a statement regarding the position in the light of the talks he has had with the U.S. Ambassador and the U.K. representative. That is all.

## REFERENCE TO ARREST Oi! SHRI B. P. MAURYA, M.P.

THE DEPUTY CHAIRMAN: Mr. Kureel, what do you want to say? If you have anything on which you can stand up, do it now. As regards Mr. Maurya, that case has gone to the Home Ministry and we will put it before the House as soon as we get a reply.

Yes, Mr. Murahari.

SHRI G. MURAHARI (Uttar Pra desh): I want to raise a question of privilege of the House. Yesterday

THE DEPUTY CHAIRMAN: What is it that you are speaking on\*

SHRI G. MURAHARI: I am speaking on a report in 'Patriot' . . .

THE DEPUTY CHAIRMAN: You cannot do it unless prior information is given to me in my Chamber and consent is obtained. You cannot raise anything here and I will nol allow any points to be raised in the House without prior permission. Please sit down.

SHRI G. MURAHARI: A question of privilege can be raised at any time.

THE DEPUTY CHAIRMAN: Please sit down. I cannot allow it. I want to make it very clear to every section of this House that while I want to show a certain amount of laxity, Members also should show a certain amount of courtesy to the Chair and co-operate. If you want to raise any issue on the floor, you must take my permission, give me information in the Chamber and then, any Member, if I had consented, would be allowed to raise any issue in the House. I do hope there is no hardship on **any** Member when I say this.

SHRI B. D. KHOBARAGADE (Marashtra): Madam . . .

THE DEPUTY CHAIRMAN: I have not given permission to Mr. Khobaragade. Mr. Ganga Sharan Sinha to continue his speech.

SHRI B. D. KHOBARAGADE: I have consulted you about the problem.

THE DEPUTY CHAIRMAN: I have called Mr. Sinha. We cannot continue the democratic set-up if this goes on every day after the Question Hour. I do think that the Members must have a sense of responsibility.

SHRI BHUPESH GUPTA (West Bengal) • We have.

THE DEPUTY CHAIRMAN: You must be guided by the Chair.

SHRI BHUPESH GUPTA: Do not tell us about the democratic set-up. Members have courted prison without trial. What happened about the democratic set-up?

(Interruptions).

THE DEPUTY CHAIRMAN: Shri Ganga Sharan Sinha.